HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject Sitting Roster of Hon'ble Judges in both wings of the High Court of Jammu & Kashmir and Ladakh from 4th August to 18th October, 2025 or until further orders.

ORDER

No: 1060 - /RG

Dated: 31.07.2025

Hon'ble the Chief Justice, High Court of J&K and Ladakh, has been pleased to issue the sitting Roster of the Hon'ble Judges in both Wings of the High Court of Jammu & Kashmir and Ladakh from 4th August to 18th October, 2025 or until further orders.

| Srinagar Wing | Jammu Wing |
|--|--|
| Hon'ble the Chief Justice (To be notified later) | Hon'ble the Chief Justice (To be notified later) |
| Hon'ble Ms. Justice Sindhu Sharma | Hon'ble Mr. Justice Sanjeev Kumar |
| Hon'ble Mr. Justice Rajnesh Oswal | Hon'ble Mr. Justice Vinod Chatterji Koul |
| Hon'ble Mr. Justice Javed Iqbal Wani | Hon'ble Mr. Justice Sanjay Dhar |
| Hon'ble Mr. Justice Rahul Bharti | Hon'ble Mr. Justice Mohd. Akram Chowdhary |
| Hon'ble Ms. Justice Moksha Khajuria Kazmi | Hon'ble Mr. Justice Wasim Sadiq Nargal |
| Hon'ble Mr. Justice Mohd. Yousuf Wani | Hon'ble Mr. Justice Rajesh Sekhri |
| Hon'ble Mr. Justice Shahzad Azeem | Hon'ble Mr. Justice Sanjay Parihar |

By Order.

(M.K. Sharma) 3 (Negistrar General (Officiating)

Dated:31.07.2025

No: 41409-35-/RG

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.

2. Secretary to Hon'ble Mr/Ms. Justice ______ for information of their Lordships.

3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.

4. Registrar Rules, High Court of J&K and Ladakh, Srinagar.

5. Registrar Inspection, High Court of J&K and Ladakh, Srinagar.for information.

6. Registrars Judicial, High Court of J&K and Ladakh, Srinagar/Jammu

7. Joint Registrars (Judicial/Protocol), High Court of J&K and Ladakh, Srinagar/Jammu
......for information and necessary action.

8. In-charge NIC for uploading the same on the official website of High Court of J&K and Ladakh.

9. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the recold of the same.

Registrar General (O)